

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1231  
ANSWERED ON:02.03.2006  
ARMY PERSONNEL/ OFFICERS KILLED IN TERRORIST ACTIVITIES  
Dhanaraju Dr. K.;Gehlot Shri Thaawar Chand

**Will the Minister of DEFENCE be pleased to state:**

(a) the number of Army personnel/officers killed/injured on account of the terrorist activities in the past three years in Jammu and Kashmir; and

(b) the compensation paid to the families of victims?

**Answer**

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1231 FOR ANSWER ON 2.3.2006

The casualties suffered by Army personnel/officers due to terrorist activities (terrorist action) in Jammu and Kashmir in Operation Rakshak during each of the last three years are as follows:-

Year	Fatal				Non-Fatal			
	Offi- cers ssioned officers	Junior Commi- ssioned	Other Ranks	Total	Offi- cers Commi- ssioned	Junior Commi- ssioned	Other Ranks	Total

2003	17	23	188	228	42	40	483	565
2004	12	9	146	167	27	22	320	369
2005	8	8	90	106	15	12	205	232
Total	37	40	424	501	84	74	1008	1166

A comprehensive welfare package for the Armed Forces personnel, which includes an ex-gratia lump sum compensation in a graded scale, liberalized special family pension on the basis of last pay drawn by the deceased personnel, death gratuity and family gratuity as per specified rates and Insurance Cover, as applicable, has been implemented for the next of kin of those killed in terrorist action. Payment of dues is a continuing process and all benefits as applicable to the next of kin of deceased personnel are being paid on the completion of necessary documentation and on meeting the legal requirements.